FORM G

INVITATION FOR EXPRESSION OF INTEREST FOR

BBR GREEN FIELDS PRIVATE LIMITED

OPERATING IN RENEWABLE ENERGY (SOLAR POWER GENERATION) AT SANGAREDDY DISTRICT, TELANGANA

(Under sub-regulation (1) of regulation 36A of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

SL	RELEVANT PARTICULARS	
1.	Name of the corporate debtor along with PAN & CIN/ LLP No.	**BBR Green Fields Private Limited** **PAN:** AAFCB5647L **CIN:** U24100TG2013PTC086849
2.	Address of the registered office	Door No. 6-3-866/1, 3rd Floor, GMR Towers Greenlands, Begumpet, Hyderabad, Secunderabad, Telangana – 500016
3.	URL of website	Not available
4.	Details of place where majority of fixed assets are located	Solar power plant situated at Nagwar / Raikode, SangareddyDistrict, Telangana
5.	Installed capacity of main products/ services	5 MW solar power plant (renewable energy generation)
6.	Quantity and value of main products/ services sold in last financial year	Revenue from operations (renewable energy) of Rs. 123.62 lakhs for FY 2024-25
7.	Number of employees/ workmen	2 (Two)
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors are available at URL:	It can be obtained by sending email **at cirpbbr@gmail.com**
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at URL:	It can be obtained by sending email **at cirpbbr@gmail.com**
10.	Last date for receipt of expression of interest	16/11/2026
11.	Date of issue of provisional list of prospective resolution applicants	26/11/2026
12.	Last date for submission of objections to provisional list	01/12/2026
13.	Date of issue of final list of rospective resolution applicants	11/12/2026
14.	Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	16/12/2026
15.	Last date for submission of resolution plans	15/01/2027
16.	Process email id to submit Expression of Interest	**cirpbbr@gmail.com**
17.	Details of the corporate debtor's registration status as MSME	NO

Sudhir Gonugunta
Deemed Resolution Professional
IBBI Reg. No. IBBI/IPA-001/IP-P00573/2017-2018/11014
Regd address: H.No. 12-06-23/4/1, Flat No. 202, Sri Hari Nagar, Moosapet Y Junction,Balanagar, Rangareddy ,Telangana ,500018
AFA Valid till: 31/12/2026

For BBR Green Fields Private Limited
Ph: 8919507219

Date: 01 November 2026
Place: Hyderabad

Sudhir Gonugunta ★ IBBI/IPA-001/IP-P00573/2017-2018/11014 ★ Insolvency Professional

FORM G

INVITATION FOR EXPRESSION OF INTEREST FOR

BBR GREEN FIELDS PRIVATE LIMITED

OPERATING IN RENEWABLE ENERGY (SOLAR POWER GENERATION) AT SANGAREDDY DISTRICT, TELANGANA

(Under sub-regulation (1) of regulation 36A of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

SL	RELEVANT PARTICULARS	
1.	Name of the corporate debtor along with PAN & CIN/ LLP No.	**BBR Green Fields Private Limited** **PAN:** AAFCB5647L **CIN:** U24100TG2013PTC086849
2.	Address of the registered office	Door No. 6-3-866/1, 3rd Floor, GMR Towers Greenlands, Begumpet, Hyderabad, Secunderabad, Telangana – 500016
3.	URL of website	Not available
4.	Details of place where majority of fixed assets are located	Solar power plant situated at Nagwar / Raikode, SangareddyDistrict, Telangana
5.	Installed capacity of main products/ services	5 MW solar power plant (renewable energy generation)
6.	Quantity and value of main products/ services sold in last financial year	Revenue from operations (renewable energy) of Rs. 123.62 lakhs for FY 2024-25
7.	Number of employees/ workmen	2 (Two)
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors are available at URL:	it can be obtained by sending email **at cirpbbr@gmail.com**
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at URL:	It can be obtained by sending email **at cirpbbr@gmail.com**
10.	Last date for receipt of expression of interest	17/11/2026
11.	Date of issue of provisional list of prospective resolution applicants	27/11/2026
12.	Last date for submission of objections to provisional list	02/12/2026
13.	Date of issue of final list of rospective resolution applicants	12/12/2026
14.	Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	17/12/2026
15.	Last date for submission of resolution plans	16/01/2027
16.	Process email id to submit Expression of Interest	**cirpbbr@gmail.com**
17.	Details of the corporate debtor's registration status as MSME	NO

Sudhir Gonugunta
Deemed Resolution Professional
IBBI Reg. No. IBBI/IPA-001/IP-P00573/2017-2018/11014
Regd address: H.No. 12-06-23/4/1, Flat No. 202, Sri Hari Nagar, Moosapet Y Junction,Balanagar, Rangareddy ,Telangana ,500018
AFA Valid till: 31/12/2026

For BBR Green Fields Private Limited
Ph: 8919507219

Date: 02 November 2026
Place: Hyderabad

Sudhir Gonugunta ★ IBBI/IPA-001/IP-P00573/2017-2018/11014 ★ Insolvency Professional

ఫారం G

తెలంగాణలోని నంగారెడ్డి వద్ద పునరుత్పాదక విద్యుత్తు
(సౌర విద్యుత్తు ఉత్పత్తి) రంగంలో కార్యకలాపాలు నిర్వహిస్తున్న

బిబిఆర్ గ్రీన్‌ఫీల్డ్స్ ప్రైవేట్ లిమిటెడ్

కోసం ఆసక్తి వ్యక్తీకరణ కొరకు ఆహ్వానం

[ఇన్‌సాల్వెన్సీ అండ్ బ్యాంక్‌రప్సీ బోర్డ్ ఆఫ్ ఇండియా (ఇన్‌సాల్వెన్సీ రిజల్యూషన్ ప్రాసెస్ ఫర్ కార్పొరేట్ పర్సన్స్) రెగ్యులేషన్స్, 2016లోని రెగ్యులేషన్ 36Aలోని సబ్-రెగ్యులేషన్ (1) కింద]

SL.	సంబంధిత వివరాలు	
1	కార్పొరేట్ డెబ్టర్ పేరు మరియు PAN & CIN / LLP No	BBR గ్రీన్‌ఫీల్డ్స్ ప్రైవేట్ లిమిటెడ్ PAN: AAFCB5647L CIN: U24100TG2013PTC086849
2	నమోదిత కార్యాలయం చిరునామా	డోర్ నం.6-3-866/1, 3వ అంతస్తు, GMR ఎవర్స్, గ్రీన్‌ల్యాండ్స్, బేగంపేట్, హైదరాబాద్, సికింద్రాబాద్, తెలంగాణ - 500016
3	వెబ్‌సైట్ URL	లభ్యతలో లేదు
4	మెయిన్ ఫిక్స్‌డ్ అసెట్స్ గల ప్రదేశం వివరాలు	తెలంగాణ, నంగారెడ్డి జిల్లా, నగ్వార్ / రాయికోడ్ వద్దగల సోలార్ పవర్ ప్లాంట్
5	ప్రధాన ఉత్పత్తులు / సర్వీసుల స్థాపిత సామర్థ్యం	5 MW సోలార్ పవర్ ప్లాంట్ (పునరుత్పాదక విద్యుత్తు ఉత్పత్తి)
6	చివరి ఆర్థిక సంవత్సరంలో విక్రయించబడిన ప్రధాన ఉత్పత్తులు / సర్వీసుల పరిమాణము మరియు విలువ	FY 2024-25 కొరకు కార్యకలాపాల నుండి రెవెన్యూ (పునరుత్పాదక విద్యుత్తు) రూ. 123.62 లక్షలు
7	ఉద్యోగులు / పనివారి సంఖ్య	2 (ఇద్దరు)
8	చివరి రెండు సంవత్సరాల ఆర్థిక నివేదికల (ఫెర్మ్యూర్డ్) లభ్యతలో ఉంటే తదుపరి వివరాలు, క్రెడిటార్ల బాధితాలు లభించే URL	cirpbbr@gmail.comకు మెయిల్ పంపడం ద్వారా పొందవచ్చును
9	కోడ్‌లోని సెక్షన్ 25(2)(h) కింద రిజల్యూషన్ దరఖాస్తుదారుల అర్హత లభించే URL	cirpbbr@gmail.comకు మెయిల్ పంపడం ద్వారా పొందవచ్చును
10	అనక్తి వ్యక్తీకరణ స్వీకరణకు చివరి తేది	17/11/2026
11	కాగోరు రిజల్యూషన్ ధరఖాస్తుదారుల తాత్కాలిక బాధితా జారీ తేది	27/11/2026
12	తాత్కాలిక బాధితాకు అభ్యంతరాల దాఖలుకు చివరి తేది	02/12/2026
13	కాగోరు రిజల్యూషన్ ధరఖాస్తుదారుల చివరి బాధితా జారీ తేది	12/12/2026
14	కాగోరు రిజల్యూషన్ ధరఖాస్తుదారుల సమాచార మెమోరాండం, ఇవాల్యుయేషన్ మ్యాట్రిక్స్ మరియు రిజల్యూషన్ ప్లాన్స్ కోసం అభ్యర్థన జారీ తేది	17/12/2026
15	రిజల్యూషన్ ప్లాన్స్ దాఖలుకు చివరి తేది	16/01/2027
16	అనక్తి వ్యక్తీకరణ దాఖలుకు ప్రాసెస్ ఇమెయిల్ ఐడి	cirpbbr@gmail.com
17	కార్పొరేట్ డెబ్టర్ రిజిస్ట్రేషన్ స్థితి వివరాలు MSME ప్రకారం	లేదు

సుధీర్ గోనుగుంట
డీమ్డ్ రిజల్యూషన్ ప్రొఫెషనల్
IBBI Reg. No.IBBI/IPA-001/IP-P00573/2017-2018/11014
నమోదిత చిరునామా: ఇ.నం.12-06-23/4/1, ఫ్లాట్ నం.202, శ్రీహరి నగర్, మూసాపేట నై జంక్షన్, బాలానగర్, రంగారెడ్డి, తెలంగాణ - 500018
AFA చెల్లుబాటు: 31/12/2026 వరకు

తేది: 02 నవంబర్ 2026
ప్రదేశం: హైదరాబాద్

BBR గ్రీన్‌ఫీల్డ్స్ ప్రైవేట్ లిమిటెడ్ తరపున
ఫోన్: 8919507219

Sudhir Gonuguntla
IBBI/IPA-001/IP-P00573/2017-2018/11014
Insolvency Professional

సాక్షి

ఫారం G

తెలంగాణలోని సంగారెడ్డి వద్ద పునరుత్పాదక విద్యుత్తు
(సౌర విద్యుత్తు ఉత్పత్తి) రంగంలో కార్యకలాపాలు నిర్వహిస్తున్న

బిబిఆర్ గ్రీన్‌ఫీల్డ్స్ ప్రైవేట్ లిమిటెడ్

కోసం అసక్తి వ్యక్తీకరణ కొరకు ఆహ్వానం

[ఇన్‌సాల్వెన్సీ అండ్ బ్యాంకరప్సీ బోర్డ్ ఆఫ్ ఇండియా (ఇన్‌సాల్వెన్సీ రిజల్యూషన్ ప్రాసెస్ ఫర్ కార్పొరేట్ పర్సన్స్) రెగ్యులేషన్స్, 2016లోని రెగ్యులేషన్ 36Aలోని సబ్-రెగ్యులేషన్ (1) కింద]

SL	సంబంధిత వివరాలు	
1	కార్పొరేట్ డెబ్టర్ పేరు మరియు PAN & CIN / LLP No.	BBR గ్రీన్‌ఫీల్డ్స్ ప్రైవేట్ లిమిటెడ్ PAN: AAFCB5647L CIN: U24100TG2013PTC086949
2	నమోదిత కార్యాలయం చిరునామా	డోర్ నం. 6-3-866/1, 3వ అంతస్తు, GMR అవెన్యూ, గ్రీన్‌ల్యాండ్స్, బేగంపేట్, హైదరాబాద్, హిందీనగర్, తెలంగాణ - 500016
3	వెబ్‌సైట్ URL	ఎక్కడలో లేదు
4	మెయిలీ ఫిక్సిడ్ అసెట్స్ గల ప్రదేశం వివరాలు	తెలంగాణ, సంగారెడ్డి జిల్లా, సదాశివ్ / రాయికోడ్ వద్దగల సోలార్ పవర్ ప్లాంట్
5	ప్రధాన ఉత్పత్తులు / సర్వీసుల స్థాపిత సామర్థ్యం	5 MW సోలార్ పవర్ ప్లాంట్ (పునరుద్పాదక విద్యుత్ ఉత్పత్తి)
6	చివరి ఆర్థిక సంవత్సరంలో విక్రయించబడిన ప్రధాన ఉత్పత్తులు / సర్వీసుల టర్నోవరు మరియు విలువ	FY 2024-25 లోపు కార్యకలాపాల నుండి రెవెన్యూ (పునరుద్పాదక విద్యుత్) రూ. 123.62 లక్షలు
7	ఉద్యోగులు / మొత్తం సంఖ్య	2 (ఇద్దరు)
8	చివరి రెండు సంవత్సరాల ఆర్థిక నివేదిక (ఫైనాన్షియల్) ఎక్కడలో సూక్ష్మ తదుపరి వివరాలు, ప్రైవేట్ ఖాతాలు అడిగే URL:	cirpbbr@gmail.comకు మెయిల్ పంపడం ద్వారా పొందవచ్చును
9	కోడ్‌లోని సెక్షన్ 25(2)(h) కింద రెజల్యూషన్ దరఖాస్తుదారు అర్హత అడిగే URL:	cirpbbr@gmail.comకు మెయిల్ పంపడం ద్వారా పొందవచ్చును
10	అసక్తి వ్యక్తీకరణ స్వీకరించు చివరి తేది	17/11/2026
11	రాగోరు రెజల్యూషన్ ధరఖాస్తుదారుల కార్యాచరణ ఖాతా జారీ తేది	27/11/2026
12	కార్యాచరణ ఖాతాలు అభ్యంతరాల దాఖలు చివరి తేది	02/12/2026
13	రాగోరు రెజల్యూషన్ ధరఖాస్తుదారు చివరి ఆఫర్ జారీ తేది	12/12/2026
14	రాగోరు రెజల్యూషన్ ధరఖాస్తుదారుల సమాచార మెమోరాండం, మూల్యాంకన మ్యాట్రిక్స్ మరియు రెజల్యూషన్ ప్లాన్ కోసం అభ్యర్థన జారీ తేది	17/12/2026
15	రెజల్యూషన్ ప్లాన్ దాఖలు చివరి తేది	16/01/2027
16	అసక్తి వ్యక్తీకరణ దాఖలుకు ప్రొసెస్ ఇమెయిల్ ఐడి	cirpbbr@gmail.com
17	కార్పొరేట్ డెబ్టర్ రిజల్యూషన్ స్థితి వివరాలు MSME ప్రకారం	లేదు

సుధీర్ గోనుగుంట
లీడ్ రెజల్యూషన్ ప్రొఫెషనల్
IBBI Reg. No.IBBI/IPA-001/IP-P00573/2017-2018/11014
నమోదిత చిరునామా: ఇ.నం.12-06-23/4/1, ఫ్లాట్ నం.202, శ్రీహరి నగర్, మూసాపేట్ పై ఆంధ్రా, బాలానగర్, రంగారెడ్డి, తెలంగాణ - 500018
AFA చెల్లుబాటు: 31/12/2026 వరకు
BBR గ్రీన్‌ఫీల్డ్స్ ప్రైవేట్ లిమిటెడ్ తరపున
ఫోన్: 8919507219

తేది: 02 నవంబర్ 2026
ప్రదేశం: హైదరాబాద్

NavIC revival puts focus on India's private space might

SHINE JACOB
Chennai 1 November

When the Indian Space Research Organisation (Isro) successfully launched its 2,250 kg navigation satellite NVS-03 from the Satish Dhawan Space Centre in Sriharikota on Friday night, it gave a fresh lease of life to India's independent regional navigation satellite system, the Navigation with Indian Constellation (NavIC).

The launch also showcased the rising power of Indian private players in the space sector.

Isro Chief V Narayanan said after the launch that about 40 per cent of its launch-related budget is channelled into domestic private and public sector companies. This includes an ecosystem of around 400–500 companies, suppliers, and start-ups. Interestingly, the NVS-03 satellite mission has been accomplished with the least turnaround time of 50 days between successive GSLV missions.

This launch came at a crucial time as NavIC was facing a crisis. In March this year, a defunct atomic clock on Indian Regional Navigation Satellite System (IRNSS)-1F led to NavIC being paralysed. At present, only IRNSS-1B, IRNSS-1L and NVS-01 are working, while at least four satellites with operational atomic clocks are required for NavIC to function properly.

"It is encouraging to see significant contribution of the private industry to India's space missions. As highlighted by Isro chairman, nearly 60 per cent of the launch vehicle budget is channelled into the industry, reflecting the growing role of private players in our space programme. This collaboration must expand further, enabling Indian companies to contribute across satellite manufacturing, navigation technologies, components and downstream applications," said Lt Gen AK Bhatt (Retd), director general, Indian Space Association (ISpA).

"Stronger public-private partnerships will be instrumental in driving innovation and building a self-reliant and globally competitive Indian space ecosystem. We keenly await NVS-04 deployment in its final orbit in the next few days," he added.

NavIC is India's independent, standalone navigation satellite system aimed at providing position, navigation and timing (PNT) services across India and around 1,500 km beyond the country's landmass.

Among private players, Hyderabad-based Ananth Technologies Ltd (ATL) was a major contributor through the supply of critical avionics, electronics and spacecraft subsystems. For the GSLV-F15 launch vehicle, ATL supplied 46 packages covering key functions, including telemetry, data acquisition systems, guidance and control systems, and related avionics functions.

"This success is a testament to India's scientific excellence and the collective strength of its space industry. We look forward to contributing to India's ambitious space journey in the years ahead. We remain committed to supporting Indian space programmes with reliable, indigenous technologies and to strengthening India's capabilities in advanced space systems," said Subba Rao Pavuluri, chairman, Ananth Technologies.

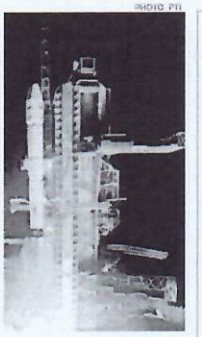


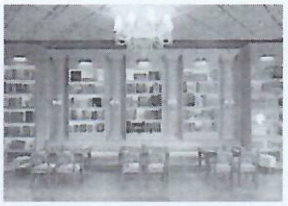
PHOTO: PTI

A GSLV rocket carrying second-generation navigation satellite NVS-03 lifted off from the Satish Dhawan Space Centre, in Sriharikota on Friday

IN-SPACe offers ₹67 crore to four firms

The Indian National Space Promotion and Authorisation Centre (IN-SPACe) selected Maharashtra-based Manastu Space, Mumbai Semiconductor and Inspecity Space Laboratories (MumbaiSemi), and Bengaluru-based AeroDome Technologies (VyomIC) for financial support under its technology adoption fund. The selections will receive funding offers totalling ₹67.15 crore to develop indigenous technologies across satellite propulsion, in-orbit servicing and precision timing systems. It would be for space as well as ground applications, and NavIC-enabled GNSS System-on-Chip. SHINE JACOB





(From left) The centre stage, which will host book readings, lectures and other events; main dining area lined with shelves displaying large-format deluxe edition books

PHOTO: ISHAAN

NMACC opens The Library, pairing books, art, food with a stage for readings

AARYA SHETTY
Mumbai 1 November

Mumbai has got another cultural space with The Nita Mukesh Ambani Cultural Centre's (NMACC) "The Library", which opened on November 1, bringing together literature, art, design and food.

Designed to encourage visitors to slow down, browse and spend time with books, it begins with the Edit Room, a transitional space with a long coffee bar, high chairs and an indoor banyan tree. It is cool, polished, and faintly intimidating at first, as spaces this carefully put together often are. But the intimidation doesn't last long.

Readers expecting the familiar sensory experience of the smell of books, rows of paperbacks, and the quiet satisfaction of browsing without an agenda will find something different. The Library's interiors are too considered, and the setting too beautiful for an ordinary, rustle bookshop.

In the dining area, large-format deluxe editions line the walls from floor to ceiling, and at first glance, they look like a design choice. But a closer inspection is bound to find a book to pique one's interest.

Collectible Marvel comics and graphic novels sit alongside books on artists such as SH Raza, and alongside titles on food, history, art and culture. Indian and international stories share the shelves without either seeming out of place.

The books are not alienating either. One doesn't need an art history degree or a reading list to find something here. Whether one is a serious reader, a curious browser or someone who just wants to sit down with a comic. At the centre of the space is a small stage for lectures, book readings and open mics, which adds a programming layer to The Library. A full list of planned events is on the NMACC website.

Food is part of the experience, too. The menu looks elaborate at first, but the offering suits the unhurried pace. Visitors can move easily between reading, eating and looking at the art around them.

The space appears to understand the pleasure of lingering. It is comfortable without being dark, which matters to anyone who has tried to read in a dim café and ended up squinting at the page.

A spiral staircase leads to the mezzanine, a cosy nook that feels almost like a hideout. This is where The Library takes on the feel of a more conventional bookstore, with paperbacks lining the shelves and space for visitors to browse, settle down with a cup of tea or coffee, and read at their own pace. Books are also available for purchase, allowing visitors to take home a discovery from their time there. Photographs tracing Mumbai's transformation over the years line the walls along the staircase, evoking the character of an old South Mumbai Parsi home, while Disney-inspired Indian artwork adds another visual layer.

The interiors make an impression, but the selection is where The Library has most room to grow. Parts of the collection lean commercial, with self-help books and familiar popular reads. Such titles are an accessible entry point, particularly for people who don't regularly visit bookstores. But for a cultural institution, The Library could do more to introduce readers to writers, artists and subjects they wouldn't otherwise encounter, and to stock titles that conventional retail doesn't.

More on business-standard.com

GANESHA ECOSPHERE LIMITED

CIN : L51109UP1980PLC049090
Regd. Office : Raipur(Garhi), Kakri Road, Distt. Kanpur Dehat - 209304 (U.P.)
Email: cosecretarial@ganeshaecosphere.com, Website : www.ganeshaecosphere.com
Tel. No.: 0512-2655506-08, +91 8108098363

Extract of Unaudited Consolidated Financial Results for the Quarter and Half Year ended 30th September, 2026

(₹ in Lacs)

Sl. No	Particulars	Quarter ended 30.09.2026 (Unaudited)	Half Year ended 30.09.2026 (Unaudited)	Quarter ended 30.09.2025 (Unaudited)
1.	Revenue from Operations	51,190.07	93,097.74	36,336.16
2.	Net Profit for the period before Tax	3,613.02	7,203.30	59.42
3.	Net Profit / (Loss) for the period after tax#	2,707.37	5,711.05	(43.06)
4.	Total Comprehensive Income/(Loss) for the period [Comprising Profit/(Loss) for the period after tax and Other Comprehensive Income (Loss) after tax]	2,234.04	5,037.05	(139.43)
5.	Equity Share Capital	2,079.00	2,079.00	2,079.00
6.	Reserves (excluding Revaluation Reserve) as shown in the Audited Balance Sheet of previous year			
7.	Earnings Per Share (of Rs.10/- each) - (basic (in Rs.) - (diluted (in Rs.) - (Not annualised	10.50* ^ 10.50* ^	21.38* ^ 21.38* ^	(0.08)* ^ (0.08)* ^

The Group does not have any Exceptional and Extraordinary items for the above results.
^ Pursuant to the Ganesha Employees' Welfare Scheme, 2021, Ganesha Employees Welfare Trust is holding 62,843 equity shares of the Parent Company, which have been netted while computing basic and diluted earnings per share.

Notes:
Additional Information on standalone financial results is as follows:

(₹ in Lacs)

Particulars	Quarter ended 30.09.2026 (Unaudited)	Half Year ended 30.09.2026 (Unaudited)	Quarter ended 30.09.2025 (Unaudited)
Revenue from Operations	31,646.83	57,879.94	25,905.20
Profit before Tax	1,997.75	3,753.20	1,043.06
Profit after Tax	1,449.89	2,824.84	731.80

The above is an extract of the detailed format of Unaudited Consolidated Financial Results filed with the Stock Exchanges under Regulation 33 of the SEBI (Listing Obligations and Disclosure Requirements) Regulations, 2015. The full format of the Unaudited Standalone and Consolidated Financial Results are available on the Stock Exchange websites www.bseindia.com and www.nseindia.com and also on the Company's website www.ganeshaecosphere.com and can be accessed by scanning the following Quick Response (QR) Code.

For Ganesha Ecosphere Limited

(Vishnu Dutt Khandelwal)
Executive Vice Chairman
(Whole Time Director)
DIN: 00380807

Place: Kanpur
Date: 31.10.2026

Special window for re-lodgement of transfer requests of physical shares

SEBI vide its Circular No. HO/38/13/11(2)2026-MIRSD-POD/I/3750/2026 dated January 30, 2026 has opened a special window for a period of One Year from February 05, 2026 till February 04, 2027, allowing shareholders to lodge re-lodge transfer deeds of physical securities, which were lodged prior to April 01, 2019 that were not lodged with Company/RTA or which were lodged earlier but were rejected/returned/not attended due to deficiency in the documents/process or otherwise. Investors who missed the earlier cut-off are encouraged to utilize this special window and submit the requisite documents to the Company/ RTA i.e. Skyline Financial Services Private Limited. Kindly note that requests of which are accompanied by original share certificate(s) along with transfer deed(s) and other supporting documents will only be considered under this Special Window.

LUPIN LIMITED

Registered Office: Kalpataru Inspire, 1st Floor, Off Western Express Highway, Santacruz (East), Mumbai - 400055.
Tel: +91-22 6640 2323, CIN: L24100MH1968PLC014012
Email: investorrelations@lupin.com, Website: www.lupin.com

NOTICE OF SPECIAL WINDOW FOR TRANSFER AND DEMATERIALISATION OF PHYSICAL SHARES

Notice is hereby given that in terms of SEBI Circular No. HO/38/13/11(2)2026-MIRSD-POD/I/3750/2026 dated January 30, 2026, has opened another special window for a period of one year from February 05, 2026 to February 04, 2027 for transfer and dematerialisation ("demat") of physical securities which were sold purchased prior to April 01, 2019.

The transfer requests, which were submitted earlier and were rejected/returned/not attended to due to deficiency in the documents/process/ otherwise, are required to be re-lodged during the period from February 05, 2026 to February 04, 2027 with our Registrar and Transfer Agent (RTA) viz. MUFG Intime India Pvt. Ltd., C-101, Embassy 247, L B S. Marg, Vikhroli (West), Mumbai – 400083. Email: investorhelpdesk@in.mpms.mufg.com, Website: www.in.mpms.mufg.com.

Further to inform you that upon transfer if all the documents are found in order, shares shall be credited to the Transferee only in demat mode and shall be under lock-in for a period of one year from the date of registration of transfer. Such securities shall not be transferred during the aforesaid lock-in period.

Therefore, the Transferee should maintain a demat account and submit the Client Master List ('CML') of the same at least 2 months) duly attested by the Depository Participant, together with transfer documents. Original share certificate and Undertaking in the prescribed format.

Further, the following cases will not be considered under this special window:
Cases involving disputes between transferor and transferee.
Securities which have been transferred to Investor Education and Protection Fund (IEPF).

Kindly note that the transfer requests lodged/re-lodged after the stipulated date of February 4, 2027, will not be entertained.

For further information and requirements please contact our RTA at 022 4918 6270 and investorhelpdesk@in.mpms.mufg.com

For Lupin Limited
Sd/-
Amit Kumar Gupta
Company Secretary
(ACS - 19794)

Date: Nov 02, 2026
Place: Mumbai

FORM G
INVITATION FOR EXPRESSION OF INTEREST
AKUL INDUSTRIES PRIVATE LIMITED OPERATING IN MANUFACTURING OF SANITARY NAPKINS (NIYOCINE PRODUCTS) AT FALTA, WEST BENGAL
(Under Regulation 36A(1) of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

Sl.	RELEVANT PARTICULARS	
1.	Name of the corporate debtor along with PAN & CIN/ LLPIN.	AKUL INDUSTRIES PRIVATE LIMITED PAN: AADCA1781B CIN: U24304WB2007PTC118093
2.	Address of the registered office	147, S.K. Nagar, P.O. Bude Colony, Patna-800013, Bihar
3.	URL of website	Not available
4.	Details of place where majority of fixed assets are located	Factory at 7, N. No. 126, B.N. Road, P.O.- Gangadharpur, Falta, South 24 Parganas-743513, West Bengal
5.	Installed capacity of main products/ services	1 million pads (maximum production capacity)
6.	Quantity and value of main products/ services sold in last financial year	Quantity: Not disclosed due to Value: Rs. 1.76 crores (ranging from operations as per audited financial statements FY 2025-26)
7.	Number of employees/ workmen	Workmen: 201, Clerical Workmen: 12, Employees: 21, Contractual Employees: 0
8.	Further details including last available financial statements (with regard to assets and liabilities), if any, may be furnished	E-mail id of CIP: cirp.akul@resurgentipl.com
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at URL	E-mail id of CIP: cirp.akul@resurgentipl.com
10.	Last date for submission of objections to provisional list	17th November 2026
11.	Date of issue of provisional list of prospective resolution applicants	27th November 2026
12.	Last date for submission of objections to provisional list	2nd December 2026
13.	Date of issue of final list of prospective resolution applicants	12th December 2026
14.	Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	17th December 2026
15.	Last date for receipt of expression of interest	16th January 2027
16.	Process email id to receive Expression of Interest	cirp.akul@resurgentipl.com
17.	Details of the corporate debtor's registration status as MSME	Registered as a Small Enterprise (Manufacturing) under MSME - Udyog Aadhaar No. BR20D0016743

Sd/-
Rms Ratan Modi
IBBI Reg. No.: IBBI/IPA-001/IP-P00015/2017-2018/10715
Registered Address: 1002, S.P. Mukherjee Road,
Martin Links, Room No. 2F, Kolkata-700026, West Bengal
For Akul Industries Private Limited

Date: 2nd November, 2026
Place: Kolkata

IRIS RegTech Solutions Limited

(Formerly known as IRIS Business Services Limited)
Registered Office: Office No. 1405 - 1411, 14th Floor, Plutonium Business Park, C Zone, Plot No. 7 & 7A, Thane - Belapur Road, MIDC Industrial Area, Turbhe, Navi Mumbai - 400703, Maharashtra, India.
Tel: +91 22 67231000, E-mail : cs@irisbusiness.com
Website: www.irisregtech.com
CIN: L72900MH2006PLC128943, GSTIN: 27AAACI9260R1ZV

SPECIAL WINDOW FOR TRANSFER AND DEMATERIALISATION OF PHYSICAL SECURITIES

Notice is hereby given that IRIS RegTech Solutions Limited (formerly known as IRIS Business Services Limited), pursuant to SEBI Circular No. HO/38/13/11(2)2026-MIRSD-POD/I/3750/2026 dated January 30, 2026, has opened a Special Window for Transfer and Dematerialisation of Physical Securities, in order to facilitate investors and safeguard their rights.

Period of Special Window :
The Special Window shall be open for a period of one year, commencing from February 05, 2026 and closing on February 04, 2027.

Purpose of the Special Window :
This Special Window has been introduced to provide eligible investors with an additional opportunity to :
* Transfer physical securities purchased or sold prior to April 01, 2019, and
* Complete transfer and dematerialisation of securities where earlier transfer requests were rejected, returned, or not attended due to deficiencies in documents, procedural gaps, or other reasons.

Eligibility Criteria :
The Special Window shall be applicable only in respect of physical securities:
* Executed prior to April 01, 2019, and
* Accompanied by legally valid and complete documentation; and
* Where there is no dispute relating to ownership of the securities.

Securities transferred to the Investor Education and Protection Fund (IEPF) or cases involving disputes between transferor and transferee shall not be considered under this Special Window.

Mode of Transfer and Dematerialisation :
* All securities processed under this Special Window shall be credited solely in dematerialised (demat) form.
* Physical securities shall not be released in physical form.
* The securities so transferred shall be subject to a lock-in period of one year from the date of registration of transfer.
* During the lock-in period, such securities shall not be transferred, pledged, hypothecated, lien-marked or otherwise dealt with in any manner.

Documents and Compliance Requirements :
Eligible investors are required to submit, inter alia:
* Original physical share certificate(s);
* Duly executed transfer deed executed prior to April 01, 2019;
* Proof of purchase, wherever available;
* Complete KYC documents as prescribed by SEBI;
* Client Master List (CML) of the transferee's demat account;
* Undertaking-cum-Indemnity and any other documents as may be required by the Registrar and Share Transfer Agent (RTA).

Submission of Applications :
All eligible investors may submit their complete applications, along with requisite documents, during the Special Window period to the Company's Registrar and Share Transfer Agent (RTA) as detailed below.

Registrar and Share Transfer Agent (RTA)
MUFG Intime India Private Limited
(Formerly Link Intime India Private Limited)
C-101, Embassy 247, L.B.S. Marg,
Vikhroli (West), Mumbai - 400083,
Maharashtra, India
Tel : +91-22-49186000
Email : int.helpdesk@in.mpms.mufg.com

Investors may access the relevant SEBI Circular, eligibility criteria, and procedural details on the Company's website at https://irisregtech.com/wp-content/uploads/2026/02/SPECIAL-WINDOW-FOR-TRANSFER-AND-DEMATERIALISATION-OF-PHYSICAL-SECURITIES.pdf under the Investor section.
The circular is also available on the SEBI website at www.sebi.gov.in.
For further information or clarification, investors may contact the Company at cs@irisbusiness.com

By Order of the Board of Directors of
IRIS RegTech Solutions Limited
CIN: L72900MH2006PLC128943
Sd/-
Santoshkumar Sharma
Company Secretary
ICSI Membership No. ACS 35139

Place : Navi Mumbai
Date : November 02, 2026

FORM G
INVITATION FOR EXPRESSION OF INTEREST FOR
BBR GREEN FIELDS PRIVATE LIMITED
OPERATING IN RENEWABLE ENERGY (SOLAR POWER GENERATION)
AT SANGAREDDY DISTRICT, TELANGANA
(Under sub-regulation (1) of regulation 36A of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

Sl.	RELEVANT PARTICULARS	
1.	Name of the corporate debtor along with PAN & CIN/ LLP No.	BBR Green Fields Private Limited PAN: AACCB5042L CIN: U74999TG2021PTC160043
2.	Address of the registered office	Plot No. 1-89/5/1, 2nd Floor, GMR Towers, Gachibowli, Gachibowli, Hyderabad, Rangareddi, Telangana - 500 019
3.	URL of website	Not available
4.	Details of place where majority of fixed assets are located	Solar power plant situated at Ragavapuram, Kandi, Sangareddy District, Telangana
5.	Installed capacity of main products/ services	5 MW solar power plant
6.	Quantity and value of main products/ services sold in last financial year	Revenue from operations: Rs. 123.02 lakhs for FY 2025-26
7.	Number of employees/ workmen	4 (as on 31.10.2026)
8.	Further details including last available financial statements (with regard to assets and liabilities), if any, may be furnished	A copy can be obtained by sending email at cirpbbr@gmail.com
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at URL	It can be obtained by sending email at cirpbbr@gmail.com
10.	Last date for receipt of expression of interest	17.11.2026
11.	Date of issue of provisional list of prospective resolution applicants	27.11.2026
12.	Last date for submission of objections to provisional list	02.12.2026
13.	Date of issue of final list of prospective resolution applicants	12.12.2026
14.	Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	17.12.2026
15.	Last date for submission of resolution plans	16.01.2027
16.	Process email id to receive Expression of Interest	cirpbbr@gmail.com
17.	Details of the corporate debtor's registration status as MSME	Nil

Sudhir Gonuguntla
Licensed Insolvency Professional
IBBI Reg. No. IBBI/IPA-001/IP-P00573/2017-2018/11014
Regd. address: H.No. 12-09-33/4/1, Flat No. 203, Sri Hari Nagar, Manikgiri Y Junction, Dabilpur, Sangareddy, Telangana, 502001
AFA Valid till: 31/12/2026
For BBR Green Fields Private Limited
Sd/-

Date: 02 November 2026
Place: Hyderabad

adani Electricity

ADANI ELECTRICITY MUMBAI LIMITED
Registered Office: Adani Corporate House, Shantigram, Near Vaishno Devi Circle, S.G. Highway, Khodiyar, Ahmedabad - 382421, Gujarat, India
Website: www.adanielectricity.com | CIN: U40106GJ2018PLC105259

NOTICE INVITING TENDER
Date: 02.11.2026

NIT No.	Division	Brief Work Description	Estimated Cost (₹ Lacs)	Cost of EMD (₹ Lacs)	Period Bidding Date	Due Date & Time of Submission	Date & Time of Bid Opening
[illegible]	[illegible]	Procurement of Work Order for Road Restoration Work Works under Contract Limited 1750 sq.Mtrs. Off. Turnover	1750.00	35.0	03.11.2026 11:00 Hrs.	23.11.2026 11:00 Hrs.	24.11.2026 11:00 Hrs.
[illegible]	[illegible]	Erection, Jointing and Testing of Underground Power Transformer	600	6.0	03.11.2026 10:00 Hrs.	23.11.2026 10:00 Hrs.	24.11.2026 10:00 Hrs.
[illegible]	[illegible]	Supply of 3.5 MVA Dual Power Distribution Transformers	340	3.4	03.11.2026 10:00 Hrs.	23.11.2026 10:00 Hrs.	24.11.2026 10:00 Hrs.

For complete tender notice and to view Adani Electricity's Vendor Code of Conduct (VCoC), please visit our website www.adanielectricity.com. Tenders are invited only from vendors registered on our website.
Corrigendum, if any, will be published on our website only. Bidders are requested to visit our website regularly for updates.
Tenders must be submitted online only. For any queries, please contact the undersigned on or before 6th November 2026.
For any technical assistance regarding the tender portal, contact the helpdesk mentioned on the website.

Date: 02.11.2026
Techno Commercial Department

Navigate the market's twists and turns
Get daily sector trends, market movers, and sharp insights - every day with The Business Standard.
Business Standard Insight Out

Sudhir Gonuguntla
IBBI/IPA-001/IP-P00573/2017-2018/11014
Insolvency Professional

ఇవి అసలు ఎన్నికలేనా!

పులివెందులలో రీపోలింగ్ జరపాలి

పులివెందులలో పట్టపగలు ప్రజాస్వామ్యం ఖూనీ

వైఎస్సార్‌సీపీ అధ్యక్షుడు వైఎస్ జగన్ మండిపాటు



పులివెందులలో మీడియాతో మాట్లాడుతున్న మాజీ ముఖ్యమంత్రి వైఎస్ జగన్‌మోహన్ రెడ్డి

అంతా చంద్రబాబు ఎన్నికలంటే ఇదీ

రీపోలింగ్ నిర్వహిస్తేనే వచ్చి ఓటు వేస్తా

అంతా చంద్రబాబు కోలు బొమ్మలు

పేట్రేగిన పచ్చమూకలు

- ఇండియా టుడే, ఎక్జిట్ పోల్ ఫలితాలపై విడుదలవుతున్న వివిధ గూండాలు
- వీళ్లంగా ఐండిందన వైఎస్ జగన్.. గాయపడిన వారిని పరామర్శ



బాధితుడిని పరామర్శిస్తున్న వైఎస్ జగన్

ప్రజాస్వామ్యాన్ని కాపాడండి

పులివెందుల ఆర్ఓ కార్యాలయం వద్ద వైఎస్ జగన్ ధర్నా

- మీ చేతుల్లో అధికారం ఉంది.. మీ మనస్సాక్షి ప్రకారం నిర్ణయం తీసుకోండి
- మీ నిర్ణయం రాష్ట్రంలో, దేశంలో ఇమ్యూత్ ఎన్నికలను ఒక ప్రమాణంగా నిలుస్తుంది
- 70 మంది పోలింగ్ ఏజెంట్లను జరిగిన అన్యాయాన్ని వివరిస్తున్నాను
- మీరే ఇందుకే ఏం అధారాలు రావాలి?



పులివెందులలో రౌడీమూకలను పోలీసులతో ఎన్కౌంటర్ అంటూ చేయించిన వైఎస్ జగన్‌మోహన్ రెడ్డి

గడువులోపు రేడియల్ రోడ్డును పూర్తిచేయాలి

రాష్ట్ర ప్రభుత్వ ప్రధాన కార్యదర్శి సుబ్బయ్య



డెయిరీ ఫామ్ కేంద్రంగా గంజాయి విక్రయాలు

బుద్దరు అంతర్రాష్ట్ర ముఠా అరెస్ట్

గురుకులాల్లో నూరు శాతం ఎఫ్ఆర్ఎస్

ఎండింగ్ యూనిఫాంలు, సామగ్రి చుంబిలో నేడు దెబ్బెట్

సోషల్ మీడియా భాతాలపై బల్మూరి భార్య ఫిర్యాదు

ఫారం G

తెలంగాణాలో నుంచి పని చేయడానికి ఆసక్తి ఉన్న ఔత్సాహిక అభ్యర్థులు, ఔత్సాహిక కంపెనీలు మరియు ఫ్రాంచైజీ భాగస్వాములు కావాలని కోరుతూ ఆహ్వానం

జబర్ గ్రీన్ ఫుడ్స్ ప్రైవేట్ లిమిటెడ్

కోసం ఆహ్వానం

(ఇందులో ఆసక్తి ఉన్నవారు దరఖాస్తు చేసుకోవడానికి చివరి తేదీ 20 డిసెంబర్ 2025 మరియు ఎంపికైన వారు 31 డిసెంబర్ 2025 లోపు ఆఫర్ లెటర్ అందుకోవాలి)

SL	వివరాలు
1	అభ్యర్థి యొక్క పేరు మరియు PAN & CIN / LLP No.	అబర్ గ్రీన్‌ఫుడ్స్ ప్రైవేట్ లిమిటెడ్ PAN: AAFCB8547L CIN: U15141MH2021PTC368849
2	ఆసక్తి ఉన్నవారు సంప్రదించాల్సిన వివరాలు	11-10-2016/1, 1వ అంతస్తు, GMR ఎదురు, వినాయక్ నగర్, బేగంపేట్, హైదరాబాద్, తెలంగాణ - 500016
3	వెబ్సైట్ URL	www.abar.co
4	సంబంధిత పోస్ట్ స్థానం (ఉదాహరణకు: ఫ్రాంచైజీ భాగస్వామి)	తెలంగాణ రాష్ట్రంలో ఫ్రాంచైజీ భాగస్వామి
5	ప్రతిపాదిత పెట్టుబడి (ఫ్రాంచైజీ భాగస్వామి)	5 Million రూపాయలు (ఒక మిలియన్ రూపాయలు మాత్రమే)
6	ఇతర అర్హత ప్రమాణాలు (ఫ్రాంచైజీ భాగస్వామి)	FY 2024-25 లో అర్హులైన ఒక్క ఔత్సాహిక భాగస్వామి కి 10% లాభం
7	అర్హులు - మొత్తం అర్హులు	5 (ఐదు)
8	ఔత్సాహిక భాగస్వామి ఆసక్తి వ్యక్తీకరణ (ఫ్రాంచైజీ భాగస్వామి) ఆసక్తి ఉన్నవారు సంప్రదించాల్సిన వివరాలు	cirpbbr@gmail.com: మెయిల్ ఐడీకు లాగ్ ఇన్ అయ్యి ఆసక్తి వ్యక్తీకరణ పత్రాన్ని అప్‌లోడ్ చేయండి
9	ఔత్సాహిక భాగస్వామి ఆసక్తి వ్యక్తీకరణ (ఫ్రాంచైజీ భాగస్వామి) ఆసక్తి ఉన్నవారు సంప్రదించాల్సిన వివరాలు	cirpbbr@gmail.com: మెయిల్ ఐడీకు లాగ్ ఇన్ అయ్యి ఆసక్తి వ్యక్తీకరణ పత్రాన్ని అప్‌లోడ్ చేయండి
10	అర్హత ప్రమాణాల ప్రకటన తేదీ	17/11/2025
11	దరఖాస్తు ఫారాలు అందుబాటులో ఉన్న తేదీ	24/11/2025
12	దరఖాస్తు ఫారాలు అందుబాటులో ఉన్న చివరి తేదీ	04/12/2025
13	దరఖాస్తు ఫారాలు అందుబాటులో ఉన్న సమయం (ఉదాహరణకు: ఉదయం 9 గంటల నుండి సాయంత్రం 5 గంటల వరకు)	11:00 AM
14	దరఖాస్తు ఫారాలు అందుబాటులో ఉన్న చివరి తేదీ	11/12/2025
15	ఇంటర్వ్యూ తేదీ (ఉన్నట్లయితే)	17/12/2025
16	ఇంటర్వ్యూ ప్యానెల్ సభ్యుల ఈమెయిల్ ఐడీలు	cirpbbr@gmail.com
17	అర్హత ఉన్న అభ్యర్థుల జాబితా ప్రచురణ తేదీ	20/12/2025

సంతకం/-
పేర్ల రాజశేఖర్ రెడ్డి
IBBI Reg. No.IBBI/IPA-001/IP-P00573/2017-2018/11014
కార్యాలయ చిరునామా: ఇం.నం 10-10-2016/1, 2వ అంతస్తు, GMR, వినాయక్ నగర్ ఎదురుగా, బేగంపేట్, హైదరాబాద్ - 500016
AFA చెల్లుబాటు: 31/12/2026
BBR రిజిస్ట్రేషన్ చిరునామా: IBBI/RV-E02/2021/000
తేదీ: 02 డిసెంబర్ 2025
ప్రదేశం: హైదరాబాద్